Office Order

In pursuance to Ministry of Environment and Forests’ O.M. No.23013/01/2012-P.II dated 24.08.2012, Shri S.V. Ramesha, First PA in the office of Hon’ble Minister of Corporate Affairs (Dr. M. Veerappa Moily) stands relieved of his duties in this Ministry w.e.f. the afternoon of 10th September, 2012 with the direction to report for duty in his parent office viz. Ministry of Environment and Forests.

(J.S. Gupta)

Under Secretary to the Government of India

1. Shri S.V. Ramesha, First PA, Office of Minister for Corporate Affairs. He is requested to furnish No Demand Certificate from all the concerned Sections in the MCA and furnish the same to Admn.I Section immediately.

2. Office of CAM.

3. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.

4. The Pay & Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi

5. The Under Secretary (P.II), Ministry of Environment and Forests, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi w.r.t. their O.M. No.23013/01/2012-P.II dated 24.8.2012. It is certified that Shri S.V. Ramesha is clear from vigilance angle as far as this Ministry is concerned.

6. General/Library/e-Governance Cell of the MCA.

7. e-Governance Cell with the request to upload the order under ‘Miscellaneous’.

8. Guard File.